

I. A copy each (in English and Hindi) of the following papers under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948 :—

(i) Annual Report and Accounts of the Damodar Valley Corporation, Calcutta for the year 1987-88, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reason for the delay in laying the papers mentioned at I above.

[Placed in Library. See No. LT. 8147/89 for (I) and (II)].

**MOTION FOR EXTENSION OF TIME FOR THE PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE SHIPPING AGENTS LICENSING (BILL), 1987**

**SHRI BHASKAR ANNAJI MASODKAR** (Maharashtra): Madam, I beg to move :

“That the time appointed for presentation of the Report of the Joint Committee on the Houses on the Shipping Agent (Licensing) Bill, 1987, be extended up to the last day of the 152nd Session of the Rajya Sabha.”

Madam, I have given a statement giving the reasons for seeking extension of time. I am just bringing it to the notice of the House that we had to adjourn the meetings for want of quorum.

**SHRI PARVATHANENI UPENDRA** (Andhra Pradesh): Who are the regular Absentees?

**SHRI BHASKAR ANNAJI MASODKAR**: The names cannot be mentioned here. Madam, one

thing I would like to convey to the House. There is a feeling that we should amend rule 74 so that the adjourned meeting can transact the business. This feeling has been conveyed as a part of the statement giving the reasons for seeking extension of time.

**THE DEPUTY CHAIRMAN** :  
The question is :

“That the time appointed for presentation of the report of the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, be extended up to the last day of the 152nd Session of the Rajya Sabha.”

*The Motion was adopted.*

**DR. NAGEN SAIKIA** (Assam) : Madam, I would like to draw your attention to a news-item published in the ‘Indian Express’ on 6-8-89 wherein it has been stated.....

**THE DEPUTY CHAIRMAN** :  
Just wait. We have not finished this Business. (*Interruptions*)

**DR. NAGEN SAIKIA** : I would like to draw your attention. It is about involvement of Rs. 3 crores.....(*Interruption*)

**THE DEPUTY CHAIRMAN** :  
Just a minute. There is one Paper to be laid on the Table. Shri Chidambaram please.

**PAPER LAID ON THE TABLE**

**Reports of the Kudal Commission of Inquiry on Gandhi Peace Foundation and other organisations**

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**